

1293

High Court of Delhi, New Delhi
Senior Advocate Secretariat

NOTICE

No.1184/SAS/DHC

Dated:07.10.2026

Regarding: Designation of Senior Advocate.

In pursuance to Rule 7(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2026' Letter of Request seeking conferment of designation as Senior Advocate has been received from **Mr. Pawan Kumar Jain, DHJS Officer (Retired)**.

In terms of Rule 7(B)(i) of "The High Court of Delhi Designation of Senior Advocate Rules, 2026" suggestions/views, if any, of other stakeholders in the proposal for designation of **Mr. Pawan Kumar Jain, DHJS Officer (Retired)**, who has applied for conferment of designation as Senior Advocate, are invited for consideration by the Hon'ble Full Court for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Senior Advocate Secretariat latest by 04.11.2026. Suggestions/Views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: aoj-sas@dhc.nic.in


(Panna Dutta)

Registrar (SAS)

Room No.602, Sixth Floor, Admn. Block,
High Court of Delhi, New Delhi

Endst. No.1185-1192/SAS/DHC

Dated: 07.10.2026

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
 2. The Secretary, Bar Council of India.
 3. The Secretary, Bar Council of Delhi.
 4. The Secretary, Delhi High Court Bar Association.
 - ✓ 5. The Principal District & Sessions Judges, all District Courts of Delhi.
 6. The Secretaries of all District Court Bar Associations of Delhi
 7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
 8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.
- With request to publish the notice on their official website

Ad-01C / computer, for publishing on official website

(Panna Dutta)
Registrar (SAS)

Pr. Asst. Secy.
13/10/2026